(See rule 6)	* are to be mandatorily filled
1. *Corporate identity number (* are to be mandatorily filled.
2(a). Name of the company	
(b). Address of the registered office Line I	
of the company Line II	
c). *City	
d). *District	(e). *State
f). *ISO country code	(g). *Pin code
3. *e-mail ID of the company	
4. Authorised capital (in Rupees	5.Number of members of the company
6. Paid-up capital (in Rupees)	
7(a). Total number of Managin as on the date of filing of this fo	
7(b). Number of Managing Director, Director(s)	(Enter here the total number of managing director, directors for which the form needs to be filed)
	Director, Directors of the company
L Details of the Director or M	
	anaging Director of the company
Director Identification Number	anaging Director of the company
Director Identification Number	anaging Director of the company
Director Identification Number	anaging Director of the company
Director Identification Number	anaging Director of the company
Director Identification Number Full name Father's name	anaging Director of the company
Director Identification Number Full name Father's name	anaging Director of the company
Director Identification Number Full name Father's name	anaging Director of the company
Director Identification Number Full name Father's name Present residential address	anaging Director of the company (DIN)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2	anaging Director of the company (DIN) (DIN) (DIN) (DD/MM/YYYY) from the director (DD/MM/YYYY)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per	anaging Director of the company (DIN) (DIN) (DIN) (DD/MM/YYYY) from the director (DD/MM/YYYY)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation	anaging Director of the company (DIN) (DIN) (DIN) (DD/MM/YYYY) from the director (DD/MM/YYYY)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (the company's records Yes No
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) from the director (DD/MM/YYYY) the company's records Yes No Director, Non-Executive Director
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (the company's records Yes No (DD/MM/YYYY)
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (Torm the director (DD/MM/YYY) (Torm the director (DD/MM/YYYY) (Torm the director (DD/MM/YYY) (Torm the director (DD/MM/YY) (Torm the director (DD/MM/Y) (Torm the director (DD/MM/
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (DD/MM/YYYY) (Torm the director (DD/MM/YYY) (Torm the director (DD/MM/YYYY) (Torm the director (DD/MM/YYY) (Torm the director (DD/MM/YY) (Torm the director (DD/MM/Y) (Torm the director (DD/MM/
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive Chairman Category DIN of the director to whom the Name of the director to whom the	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYY) (DD/MM/YYY) (DD/MM/YYYY) (DD/MM/YYY) (DD/MM/YY) (DD/MM/YYY) (DD/MM/YYY) (DD/MM/YY) (DD/MM
Director Identification Number Full name Father's name Present residential address Date of birth Date of approval of DIN by Ce Date of receipt of Form DIN 2 Whether the address is as per Designation Category Whether Chairman, Executive Chairman E	anaging Director of the company (DIN) (DIN) (DD/MM/YYYY) (DD/MM/YYY) (DD/MM/YYY) (DD/MM/YYYY) (DD/MM/YYY) (DD/MM/YY) (DD/MM/YYY) (DD/MM/YYY) (DD/MM/YY) (DD/MM

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9. Details of the Manager or Secretary of the company

I. Details of the Manager or Secretary of the company

Income-tax permanent account number ((PAN)
First name	
Middle name	
Last name	
Father's name	
First name	
Middle name	
Last name	
Present residential address Line I	
Line II	
(a) City	(b)State
(b).Country	(d) Pin code
(e) Phone	(f) Fax
Date of birth	(DD/MM/YYYY)
Designation	
Date of appointment	(DD/MM/YYYY)
Whether employed full time or part time	Full Time Part Time
e-mail ID	
II Details of the Manager or Secretary	of the company
Income-tax permanent account number	(PAN)
First name	
Middle name	
Last name	
Father's name	
First name	
Middle name	
Last name	
Present residential address Line I	
Line I	
(a) City (b)	State
	Pin code
	Fax
Date of birth	(DD/MM/YYY)
Designation	
Date of appointment	(DD/MM/YYYY)
Whether employed full time or part time	Full Time Part Time

e-mail ID

Attachments

1. Optional attachment(s) - if any

List of attachments

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* Verification

To the best of my knowledge and belief, the information given in this form is correct and complete.

I have been authorized by the board of directors' resolution dated *	(DD/MM/YYYY) to sign and
submit this form.	

To be digitally signed by

Managing director	or director or manager of the company	
*Designation		
Director identifica	tion number of the director	

* Certification

It is hereby certified that I have verified the above particulars from the records of M/s

and found them to be true and correct.

To be digitally signed by

Company Secret employment of the	tary in whole-time practice or the Company Secretary in full-time ne company	
*Designation		
Membership nu	mber of the secretary	

This eForm has been taken on file maintained by the registrar of companies through electronic mode and on the basis of statement of correctness given by the filing company